

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) NO.363/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		PNB -Vs- Divyajyoti Sponge Iron (P) Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

Airsbon Neijudu

CORPORATE CREPITOR

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RAMATIT CHONDHURY, Duste for Carporols

ORDER

Ld. Counsels for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor has filed affidavit of service. Ld. Counsel for the corporate debtor informed that he got information only yesterday evening, so he may be given time to file reply. Reply may be filed by 26/07/2017.

List the matter on 28/07/2017 for admission.

≤d. (Vijai Pratap Singh) Member (J)